

Central Information Commission

No.CIC/OK/A/2006/00073

Dated, the 26th September, 2006

Name of the Appellant : Shri R.G. Nangia
S/o Shri Nounit Ram
7E/11, East Patel Nagar,
New Delhi - 110 008

Name of the Public Authority : Kendriya Vidyalaya Sangathan

DECISION

Shri R.C. Nangia, Appellant filed an appeal before this Commission against the orders of the Appellate Authority of Kendriya Vidyalaya Sangathan (KVS) for which this Commission had already passed an order on 19th of May 2006, asking the Respondents to supply to the Appellant copies of the rules and procedures for creation/abolition of posts of teachers issued by the KVS as per the guidelines of the DOPT. Though the respondent claimed that necessary information had already been supplied to the Appellant, he was not satisfied with the information supplied and so filed a second appeal before the Commission.

The Appellant stated before this Commission that the copies of the minutes of the meeting of the BOG held in the month of April 2000 had indeed been supplied to him, but contended that the minutes of the meeting of the BOG of KVS (that were supplied to him) was held in the month of April 2000 whereas his query pertained to the year 1999-2000. Secondly, the Appellant contended that the minutes of the meeting of the BOG held in the month of April 2000 were confirmed but not approved. To this the Respondents clarified that there was a different set of norms for creation/abolition of posts of teachers prior to April 2000, and also admitted that the minutes of the BOG held in the month of April 2000 were confirmed, and that this should be taken to be approved also.

The Respondents are now directed to provide the necessary information pertaining to the year 1999-2000 by way of supplying the necessary papers/documents asked by the Appellant. The Respondents are directed to clarify to the Appellant the KVS procedures followed for creation and abolition of posts of various categories of teachers and also for confirmation and approval of the minutes of Academic Committee meetings by BOG. This information should be provided to the Appellant within 15 days of the issue of this order and compliance of the orders intimated within 21 days from that date.

The Commission ordered accordingly.

Sd/-
(O.P. Kejariwal)
Information Commissioner

Authenticated true copy:

Sd/-

(L.C. Singhi)
Addl. Registrar

Cc:

1. Shri R.G. Nangia, S/o Shri Nounit Ram, 7E/11, East Patel Nagar, New Delhi - 110 008.
2. Shri S.K. Jain, Public Information Officer, Kendriya Vidyalaya Sangathan, 18, Institutional Area, SJS Marg, Katwaria Sarai, New Delhi-110016.
3. Officer Incharge, NIC
4. Press E Group, CIC